

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 453
ANSWERED ON 19TH JULY, 2018

BHARATMALA PROJECT

453. SHRI N.K. PREMACHANDRAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to stop the sanctioned NH development works in the light of the launch of Bharatmala project and if so, the details thereof;
- (b) the project details and present status of development work on Kollam-Kottavasal NH 744;
- (c) whether the Government proposes to keep in abeyance the development work of Kollam-Kottavasal NH 744 due to announcement of Bharatmala project, if so the details thereof;
- (d) whether has the Kollam-Kottavasal NH 744 is passing through the forest and wildlife sanctuary, if so, the details of the study by the Government regarding availability of land for the project;
- (e) whether the Government is aware that travelling/transportation through Kollam-Mottavasal NH 744 has become very difficult due to delay in implementation of development project for double laning of road with paved shoulder as submitted by NHAI; and
- (f) if so, the details thereof and the corrective measures proposed in this regard?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) No Madam. The already sanctioned works under different schemes have not been stopped in the light of the launch of Bharatmala Pariyojana.
- (b) At present, various works related to strengthening of road portion, road safety work and reconstruction of bridges within aggregate sanction cost of Rs. 32 crores approximately are ongoing.
- (c) to (f) The feasibility study / DPR for upgradation of Kollam to Kottavasal stretch is going on. As such the details regarding upgradation requirement, land acquisition, availability of land, travel time, corrective measures etc. cannot be indicated at this stage.
